

**File No. 10/QA/Lab costing /FSSAI/2016**  
**Food Safety and Standards Authority of India**  
(A statutory Authority established under the Food Safety and Standards Act, 2006)  
(Quality Assurance Division)  
**FDA Bhawan, Kotla Road, New Delhi - 110002**

Dated, the 10<sup>th</sup> June, 2016

**ORDER**

FSSAI has, in continuation of Order No. 10/QA/Lab Costing/FSSAI/2016 dated 12/04/2016, reconsidered the analysis charges for different food products and decided to introduce package rates for food testing for ease of operation and integration in single window system of imports. These package rates shall be uniformly applicable for both domestic and import samples.


2. The new package rates for testing of food products are given in the table below:

Serial No	Food category	Testing Charges.
1.	All food categories except those mentioned at serial no 2(a) and 2(b) below.	Rs 5000/- per sample for complete testing
2 (a)	Foods for Infant Nutrition.	Rs 12000/- per sample for complete testing
i)	Infant Milk Food.	
ii)	Infant Formula	
iii)	Milk cereal based complementary Foods.	
iv)	Processed Cereal Based Complementary Foods	
2 (b)	Packaged drinking water and Mineral Water.	

3. The above package rates for testing food products will come into force with immediate effect.

4. Service Tax and other cess/duties applicable as per Central Government orders from time to time will be payable over and above the testing charges.

5. This issues with the approval of the Competent Authority.

  
10/6/16

(R.K. Gupta)  
Head, (Quality Assurance)



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Dated, the 7<sup>th</sup> July, 2017

Clarification on Testing Charges

FSSAI vide Order of even number dated 10.6.2016 has fixed the package rates [ @ Rs.5000/- per sample or Rs.12,000/- per sample] for testing of food products depending upon various food categories, uniformly applicable for both domestic and import samples.

2. In this regards, clarifications are being sought from FSSAI as to whether the package rates are applicable to all types of regulatory samples collected by various officers (Food Safety Officer, Authorizing Officer, etc.); and to be charged by all types of FSSAI notified food laboratories.
3. Now, this is to clarify that the package rates of Rs. 5000/- per sample and Rs. 12000/- per sample, fixed vide FSSAI Order of even number dated 10.6.2016, for food testing are uniformly applicable to all types of regulatory samples collected by various officers (Food Safety Officer, Authorizing Officer, etc.); and to be charged by all types of notified food laboratories including referral laboratories.
4. GST applicable as per Central Government Orders, as amended from time to time, would be payable over and above the above testing charges.
5. All the laboratories are directed to collect the testing charges as per the package rates, failing which serious action shall be taken against them.
6. For any further clarification Shri Shailendra Kumar, Assistant Director (QA), FDA Bhawan, Kotla Road, ITO, New Delhi-110002 (Phone No.: 011-23237417 & Email ID: [labs@fssai.gov.in](mailto:labs@fssai.gov.in)) may be contacted.

  
(Bhaskar N)  
Advisor (QA)  
Ph: 011-23237418

To

1. All Commissioner of Food Safety (As per list enclosed)
2. All notified laboratories (As per the list enclosed)
3. All India Food Processing Association (Shri D.V. Malhan, Executive Secretary),  
206, Aurobindo Place Market, Hauz Khas, New Delhi - 110016

OK

ND  
11.7.17